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By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-34/99/788/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Manwar Ali,
Presiding Officer,
Labour Court, Dibrugarh.

Dated Guwahati the 31st January, 2018.


Sub: **Casual Leave along with station leave permission.**

Ref:- Your letter No. LCD. 11/2018/13, dtd. 25.01.2018.

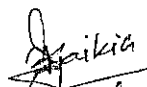
Sir,

With reference to the above, I am directed to inform you that your prayer for 2 (two) days Casual Leave on 29.01.2018 and 30.01.2018 along with station leave permission w.e.f. the morning of 28.01.2018 till the evening of 31.01.2018 has been granted/~~rejected~~.

Yours faithfully,

 21.1.18

JT. REGISTRAR (VIGILANCE)


25/01/18